

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF COOLTECH CONTAINERS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	COOLTECH CONTAINERS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	24.05.2013
3	Authority under which corporate debtor is incorporated / registered	RoC – Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28910GJ2013PTC075255
5	Address of the registered office and principal office (if any) of corporate debtor	Plot 7-8 Sachin Notified Industrial Area - GIDC Block No. 378/P, Gabheni Chorayasi, Surat, Gujarat-394230
6	Insolvency commencement date in respect of corporate debtor	Order delivered on 17.12.2020 Copy of Order received on 28.07.2021
7	Estimated date of closure of insolvency resolution process	24.01.2022 (Being 180 days from commencement of CIRP)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Rajubhai Patel Reg No : IBBI/IPA-003/IP-N00031/2017-18/10259
9	Address and e-mail of the interim resolution professional, as registered with the Board	Registered address: 314, Phoenix Complex , Near Suraj Plaza, Sayajigunj, Vadodara, Gujrat, India – 390005 Email : rajupatel18@hotmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Mr. Rajubhai Patel 314, Phoenix Complex, Near Suraj Plaza, Sayajigunj, Vadodara – 390005 Email: cirpcooltech@gmail.com
11	Last date for submission of claims	11.08.2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of Cooltech Containers Private Limited on 17.12.2020 (Copy of Order received on 28.07.2021).

The creditors of Cooltech Containers Private Limited, are hereby called upon to submit their claims with proof on or before 11.08.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 30.07.2021
Place: Vadodara

(Rajubhai Patel)
Interim Resolution Professional
In the matter of Cooltech Containers Private Limited
Registration No: IBBI/IPA-003/IP-N00031/2017-18/10259